

(c) whether the World Bank is prepared to finance the entire scheme; and

(d) if so, the reaction of the Government of India in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) to (d) An Irrigation Reconnaissance Mission of the World Bank visited India in January-February 1969, with a view to having some preliminary information in respect of a few irrigation projects which might be posed by India for assistance from the World Bank Group of institutions. The Mission *inter alia* visited Tawa project in the Narmada Basin in Madhya Pradesh. Discussions with the World Bank officials are continuing.

#### OVER-CHARGING OF DRUG TETRACYCLINE BY AMERICAN FIRMS

119. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that three American drug firms owe India Rs. 9 crores as compensation for over-charging the drug Tetracycline for over ten years;

(b) if so, the names of the drug companies; and

(c) the amount of foreign exchange paid by India for importing these drugs?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) to (c) Government have no authentic information on the various points. Facts of the case are being collected.

#### BANK CREDIT

120. SHRI M. M. DHARIA: Will the Minister of FINANCE be pleased to state:

(a) the amount of bank credit that was made available through the

commercial and scheduled banks in India during the years 1966-67, 1967-68 and 1968-69;

(b) what was the break-up of such bank credit advanced to the commercial or industrial concerns having assets of (i) less than Rs. 10 lakhs, (ii) less than Rs. 25 lakhs but above 10 lakhs, (iii) less than Rs. 50 lakhs but above 25 lakhs, (iv) and above Rs. 50 lakhs; and

(c) how much credit was made available to the agriculturists and small scale industries having assets of less than Rs. 5 lakhs, during these years?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) The figures are as below:

Outstanding as at end of March	All commercial banks (scheduled and non-scheduled)
(Rs. crores)	
1967 . . . . .	2707
1968 . . . . .	3047
1969 . . . . .	3383

(b) Information is not available.

(c) The total outstanding advances for agriculture (including plantation) and small scale industry extended by commercial banks as at the end of March 1967 were Rs. 56.8 crores and Rs. 179 crores respectively. The Reserve Bank conducts special annual survey to obtain information regarding advances based on principal types of activities of the borrowers. Figures given are based on the latest survey showing the position as on 31st March 1967 and no survey has been conducted as on a later date. For the purposes of this survey, the maximum limit in investment in plant and machinery which qualify as an undertaking to be a small scale industrial concern has been taken as Rs. 7.5 lakhs under the revised definition and not Rs. 5 lakhs.

121. [Transferred to the 7th May, 1969.]